

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/32(KB)2022
COMP.APPL/112(KB)2022,
COMP.APPL/108(KB)2022,
COMP.APPL/106(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	UTTAM MUKHERJEE VS SAGARIKA REALTOR PROJECTS INDIA LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **24.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**